NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 15/BB/ 2017	(#)	Hearing	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
ï	ALOKE MADAPIA	CORPORATE APPLICANT	Abhilladappa
	98156 93963	AMUCANI	

Counsel for petitioner is present. He requested two weeks' time that the present IRP will be made as RP and two out of three Creditors accepted to continue him as RP and further informed the Tribunal that the Creditors have verbally accepted to continue him as RP.

Time granted till 11.08.2017.

MEMBER (J)

MEMBER (T)